**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**
**COURT – IV**

**ITEM No.8**
**New IA/545/ND/2023 IN IB/2503/ND/2019**

**IN THE MATTER OF:**

| | | |
|---|---|---|
| Ambrane India Pvt. Ltd. | … | Applicant |
| Versus | | |
| MKMG Jewel Developers Pvt. Ltd. | … | Respondent |

**Order under Section 7 of IBC, 2016.**

**Order delivered on 25.01.2023**

**Coram:**
**Mr. P.S.N. PRASAD,**
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**
For the RP : Ms. Durga Das Agarwal, RP in person
For the Respondent :

**ORDER**

**IA/545/ND/2023**

The status report submitted by the Resolution Professional in terms of Section 60 (5) is taken on record with all just exceptions. Accordingly, the present application i.e. IA/545/ND/2023 stands disposed of.

**Sd/-**
**DR. BINOD KUMAR SINHA,**
**MEMBER (TECHNICAL)**

**Sd/-**
**P.S.N. PRASAD,**
**MEMBER (JUDICIAL)**